

**Role of Social Security Board in providing social security to
unorganized sector workers**

278. SHRI R.C. SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the welfare steps, scheme-wise, the Ministry is taking for the nearly 450 million workers in the unorganized sector in the country;

(b) what role the Social Security Board is playing with regard to providing social security schemes to unorganized sector workers in the country; and

(c) the year-wise and State-wise beneficiaries through each of the above schemes in the unorganized sector during the last five years?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) to (c) The Government is committed to providing social security to all unorganized workers. Recognizing the need to providing social security to unorganised workers, the Government has enacted the Unorganised Workers' Social Security Act, 2008. The Act provides for constitution of National Social Security Board at the Central level which shall recommend formulation of social security schemes *viz.* life and disability cover, health maternity benefits, old age protection and any other benefit as may be determined by the Government for unorganized workers. Similar Social Security Boards shall be constituted at the State Level also.

The Rashtriya Swasthya Bima Yojana (RSBY) to provide smart card based cashless health insurance cover of Rs. 30000 to BPL families (a unit of five) in the unorganized sector.

The Government has launched the Aam Admi Bima Yojana (AABY) to provide insurance against death and disability to landless rural households.

Indira Gandhi National Old Age Pension scheme (IGNOAPS) was expanded by revising the eligibility criteria. The persons living below poverty line and above the age of 60 years are eligible for old age pension of Rs. 200 per month. For persons above the age of 80 years the amount of pension has been raised to Rs. 500 per month.

The Government has constituted Welfare Funds for some categories of workers like beedi, cine and non-coal mine workers in the unorganised sector. The Welfare Funds are utilized to provide for financing of measures to promote the welfare of workers including women workers engaged in these occupations. The welfare measures include health and medical care, insurance, housing, education, recreation, water supply, maternity benefits, etc.

Year-wise and State-wise number of beneficiaries under the schemes of RSBY, AABY and IGNOAPS are given in Statements I, II and III respectively.

Statement I*Details of beneficiaries under RSBY Scheme*

Sl.No.	Name of the State/UTs	Smart card issued under RSBY			
		2008-2009	2009-2010	2010-11	2011-12 (as on 29.02.2012)
1	2	3	4	5	6
1.	Arunachal Pradesh	-	-	15711	39615
2.	Assam	-	81565	204465	204548
3.	Bihar	557002	2038909	5101901	7096914
4.	Chandigarh	3627	5407	4913	4913
5.	Chhattisgarh	-	927672	1230378	1384680
6.	Delhi	41990	218055	113608	144518
7.	Goa	1679	3505	Discontinued the scheme	
8.	Gujarat	670517	682354	1919086	1850643
9.	Haryana	401587	682354	621741	584683
10.	Himachal Pradesh	78370	115828	237946	235131
11.	Jharkhand	101219	434762	1329254	9484
12.	Karnataka	-	36971	157405	1060286
13.	Kerala	703570	1173388	1796315	1748471
14.	Maharashtra	135804	1440407	1516687	2172918
15.	Manipur	-	-	18259	31921
16.	Meghalaya	-	22579	59055	67150
17.	Mizoram	-	-	15240	43256
18.	Nagaland	7645	39301	39290	77870
19.	Orissa	-	341653	433079	1100793
20.	Punjab	76528	169306	193541	220486
21.	Rajasthan	120123	Discontinued the scheme		
22.	Tamil Nadu	57925	149520	Discontinued the scheme	
23.	Tripura	-	145780	258402	258402
24.	Uttar Pradesh	834871	4296865	4233626	4145925
25.	Uttarakhand	50071	53940	335424	338879
26.	West Bengal	119327	802974	3527137	4486192
TOTAL		3961855	13865338	23362463	27987800

Statement II*Number of beneficiaries under AABY***Aam Admi Bima Yojana (AABY)**

Sl.No.	State	2007-08	2008-09	2009-10	2010-11	New Lives 2011-12 Upto Feb 2012
1.	Himachal Pradesh	5000	5000	5000	5000	
2.	Andhra Pradesh	3800000	3800000	5368797	7292606	208992
3.	Maharashtra	456156	971147	985927	1608818	1390249
4.	Gujarat	0	136488	382398	860053	
5.	Chandigarh	0	1153	1297	1297	936
6.	Jammu and Kashmir	0	51000	86097	91740	
7.	Madhya Pradesh	0	1364232	1364232	1381965	89696
8.	Bihar	0	380000	1161154	1921604	
9.	Jharkhand	0	37546	37546	37546	19274
10.	Karnataka	0	227563	604687	745843	
11.	Kerala	0	168811	299624	393160	
12.	Uttar Pradesh	0	28516	1869176	2234849	285665
13.	Chhattisgarh	0	100	333870	333870	38336
14.	West Bengal	0	0	397409	662987	45993
15.	Puducherry	0	0	148452	148452	
16.	Punjab	0	0	0	19013	
17.	Assam	0	0	0	8677	45868
TOTAL		4261156	7171556	13045666	17747480	2125009

Statement III*Details of beneficiaries under IGNOAPS*

Sl.No.	State /Union Territory	Number of Beneficiaries under IGNOAPS				
		2007-08	2008-09	2009-10	2010-11	2011-12
1	2	3	4	5	6	7
1.	Andhra Pradesh	919230	919230	919230	971709	1011153
2.	Bihar	1415179	2133678	2369656	2341267	3203771
3.	Chhattisgarh	437218	490120	513829	530193	586882

1	2	3	4	5	6	7
4.	Goa	2687	2687	2734	2734	2136
5.	Gujarat	62691	79661	238550	298519	320110
6.	Haryana	130306	130306	137666	130306	131326
7.	Himachal Pradesh	53749	85637	91440	90619	94220
8.	Jammu and Kashmir	77649	123557	129000	129000	-
9.	Jharkhand	366236	643003	676003	650145	640044
10.	Karnataka	686666	821969	834405	782538	933891
11.	Kerala	141956	141956	176064	185316	185316
12.	Madhya Pradesh	532000	931434	1056881	1166199	1215452
13.	Maharashtra	828193	1001636	1086027	1072113	1071000
14.	Orissa	643400	643400	643400	1193176	1777083
15.	Punjab	61371	166689	159292	159292	159048
16.	Rajasthan	445449	494179	480040	574828	629906
17.	Tamil Nadu	580328	988761	919069	1014172	1019232
18.	Uttar Pradesh	2558065	2941120	3274780	3274780	3380290
19.	Uttarakhand	76385	148687	168221	191168	252827
20.	West Bengal	451845	1039041	1252795	1271631	1728948
NE States						
21.	Arunachal Pradesh	12963	14500	17500	-	31209
22.	Assam	628949	628949	628949	598965	-
23.	Manipur	72514	72514	72514	50714	-
24.	Meghalaya	32883	32952	44586	48112	48112
25.	Mizoram	10525	23747	23747	23747	23747
26.	Nagaland	28053	28053	40462	40462	46483
27.	Sikkim	15169	18879	18916	15169	-
28.	Tripura	136592	136592	136592	136592	136592
UTs						
29.	Andman and Nikobar Islands	493	702	861	1063	-
30.	Chandigarh	5619	4049	4357	4094	3863

1	2	3	4	5	6	7
31.	Dadra and Nagar Haveli	1006	6956	944	944	-
32.	Daman and Diu	-	630	125	130	-
33.	NCT Delhi	98615	121974	194150	94000	372793
34.	Lakshadweep	42	36	36	36	-
35.	Puducherry	-	3356	20757	15523	23607
TOTAL		11514026	15020640	16333578	17059756	19029041

Child labourers

279. SHRI P. RAJEEVE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the number of child labourers in India as per the most recent Ministry figures; and

(b) the number of convictions made in the past 3 years for offences under the Child Labour (Prohibition and Regulation) Act, 1986?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) As per 2001 census, the total number of working children between the age group of 5-14 years in the country was 1.26 crore. However, as per NSSO survey 2009-10, the working children are estimated at 49.84 lakh which shows declining trend.

(b) States/UT Governments are appropriate Government for implementation of the Child Labour (Prohibition and Regulation) Act, 1986 in the areas comes under their jurisdiction. As per the available information 3280 convictions have been made during 2008-2010.

Setting up new ESI hospitals in Gujarat

280. SHRIMATI SMRITI ZUBIN IRANI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether there is any proposal to set up new Employees' State Insurance Hospitals throughout the country, particularly in Gujarat in the next financial year;

(b) if so, the details thereof;

(c) whether Government also proposes to set up some additional ESI hospitals and dispensaries in the country including Gujarat in the next Five Year Plan; and